

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3373  
ANSWERED ON:17.03.2015  
STOPPAGE OF FREEDOM FIGHTERS PENSION  
Jayadevan Shri C. N.

**Will the Minister of HOME AFFAIRS be pleased to state:**

(a) whether it is a fact that the Government has recently stopped payment of Swatantrata Sainik Samman pension/family pension to some freedom fighters or their dependents in Kerala; and

(b) if so, the details thereof and the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU)

(a) & (b): During the course of ongoing verification of pensioners receiving Central Freedom Fighter Pension through various Public Sector Banks, anomaly in disbursement in case of some of the dependent family pensioners have been observed. Under the Swatantrata Sainik Samman Pension Scheme, 1980, dependent spouse/unmarried and unemployed daughters (upto three daughters) of the freedom fighter pensioner are eligible for dependent family pension. The dependent family pension wrongly disbursed to the ineligible dependents by the banks in various States including that of Kerala and not covered under the Scheme has been stopped and recovery ordered.